IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

15. IA-1367/2020
IA-1531/2020
IN
CP(IB)-2207(Mb)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.01.2021**

NAME OF THE PARTIES: Mr Satish Sadashiv Rane
Vs.
Shah Group BuildersLimited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Mr.AnshuBhanota/w Priyanka Zaveri, Ld. Counsel for Petitioner present.

Mr. Nitin Thakkar Ld. Senior Counsel for the Respondent present.

Heard both sides, **Reserved for orders**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/skd/